

(b) The details regarding the number of potentially viable units and number of units put under nursing programme and the amount outstanding against them is as under:

No. of potentially viable units	Amount Outstanding	No. of Units under Nursing programme	Amount Outstanding
13076	Rs. 399 crores	753	Rs.120 crores

(c) and (d) RBI has issued detailed revised guidelines to Banks in January, 2002 for detection of sickness at an early stage and taking remedial measures for rehabilitation of sick SSI units identified as potentially viable. The criteria for considering a SSI Unit as sick has been revised to enable banks to detect sickness at an early stage and facilitate corrective action for revival of the unit. As per the revised guidelines the rehabilitation package should be fully implemented within six months from the date of declaration of the unit as potentially viable. RBI has also laid down broad parameters for grant of relief/concessions for revival of potentially viable sick SSI Units depending upon the merits of the case.

Rehabilitation packages for sick units

2766. SHRI J. CHITHARANJAN: Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) what is the number of rehabilitation packages approved so far for the potentially viable SSI units as on 31st March 2001; and

(b) what is the number of units out of the 753 units which are put under nursing programme, which have shown improvement?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL): (a) The information is being collected and will be laid on the table of the House to the extent available.

Japanese assistance to Indian projects

2767. SHRI SURENDRA LATH: Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) the States where projects have been launched with Japanese assistance;

(b) whether any such project has been started in Orissa;

(c) if so, the amount of Japanese aid and assistance obtained for implementing those projects so far;

(d) the progress of each of those projects; and

(e) how much amount has been utilised in those projects out of the Japanese-aid and assistance?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL): (a) The States where projects under implementation with Japanese assistance are Andhra Pradesh, Chhattisgarh, Delhi, Gujarat, Haryana, Jharkhand, Karnataka, Kerala, Maharashtra, Madhya Pradesh, Manipur, Meghalaya, Mizoram, Orissa, Punjab, Tamil Nadu, Uttar Pradesh, Uttaranchal and West Bengal.

(b) Yes, Sir.

(c) to (e) Following two projects are under implementation in the State of Orissa with JBIC assistance:

(Amount in Million Yen)

Name of the Project	Loan Amount	Cumulative Utilisation as on 31.10.2002
1. NH-5 Improvement Project-II	5836	1953.78
2. Rengali Irrigation Project	7760	4332.25

Illegal grant of advance by CMD of Punjab and Sind Bank

2768. SHRI BHAGATBAM MANHAR: Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that present CMD of Punjab and Sind Bank is responsible for granting advances to the extent of Rs. 800 crores while holding the position of Executive Director of Corporation Bank and General Manager in-charge of advances in Punjab and Sind Bank which became bad for which various reports were made available to Government and CVC by the officers of Corporation Bank and the union of Punjab and Sind Bank.